

**(OPEN COURT)**

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH  
ALLAHABAD**

ALLAHABAD this the **17th** day of *December, 2019.*

**HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)**

Original Application Number. 330/00416/2017.

Smt. Chameli Devi and Another .....Applicants.

**VE R S U S**

Union of India and Others. .....Respondents

Advocate for the applicants : Shri V.K. Srivastava (absent)  
Shri Abhishek Srivastava (absent)

Advocate for the Respondents: Shri Ajai Kumar Rai

**O R D E R**

List revised. No one is present for the applicants. Shri Ajai Kumar Rai, learned counsel for the respondents is present.

2. A perusal of order sheets and office report reveal that rejoinder has yet not been filed by the applicant though the counter affidavit was filed way back in the year 2017. Counsel for the applicant is not present today even in the revised call. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for want of prosecution.

**(JUSTICE BHARAT BHUSHAN)  
MEMBER- J.**

Anand...